

Review on and Annual Report of National Buildings Construction Corporation Ltd., New Delhi for 1981-82 and Statement for delay, Review on and Annual Report of Society for National Institutes of Physical Education and Sports, Patiala for 1981-82 and Statement for delay etc. etc.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6601/83].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1981-82 along with Audited Accounts.

(ii) A statement regarding Review by the Government on the working of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3)

above. [Placed in Library. See No. LT-6602/83].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Special Organising Committee for IX Asian Games 1982, New Delhi, for the year 1981-82, along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Special Organising Committee for IX Asian Games 1982, for the year 1981-82.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-6603/83].

(Interruptions)

MR. DEPUTY-SPEAKER : There is a limit for everything.

Notifications under Motor Vehicles Act, 1939 and Major Port Trust Act, 1963 and Statement for delay

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND TRANS-
PORT (SHRI Z.R. ANSARI) : I beg to lay
on the Table :

(1) A copy of Notification No. G.S.R. 295 (E) (Hindi and English versions) published in Gazette of India dated the 28th April, 1983, under sub-section (4) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT. 6604/83].

(2) A copy of Notification No. G.S.R. 724 (Hindi and English versions) published in Gazette of India dated the 12th August, 1982 approving the Madras Port Safety Regulations, 1981 framed by the Board of Trustees of the Port of Madras in exercise of the powers conferred by the Major Port Trust Act, 1963, under sub-section (4) of section 124 of the said Act.